

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**RAJYASABHA**  
**UNSTARRED QUESTION NO. 2421**  
TO BE ANSWERED ON THE 13/03/2026

**FARMERS' SUICIDE DUE TO DEBT TRAP AND CROP LOSS**

2421. SHRI SANDOSH KUMAR P:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the list of farmers who committed suicide due to debt trap and crop loss, State-wise;
- (b) whether there is any methodology to understand the issue of farmers' suicide in the country;
- (c) whether Government has set up any commission to understand and prevent the suicide of farmers in the country; and
- (d) if so, the details thereof and if not, the reasons thereof?

**ANSWER**

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE  
(SHRI BHAGIRATH CHOUDHARY)

(a) to (d): The National Crime Records Bureau (NCRB) under the Ministry of Home Affairs compiles and disseminates information on suicides in its publication titled 'Accidental Deaths and Suicides in India' (ADSI). The report till 2023 is available on NCRB website (<https://ncrb.gov.in>). The ADSI Report does not specify separate reasons for farmers suicide. Reasons for suicides are wide ranging.

Agriculture is a State Subject. Ex gratia or relief is provided by State Governments as per their respective provisions and rules.

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